GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.6429 TO BE ANSWERED ON 05.04.2018

HYDRO POWER PLANTS IN KERALA

6429. SHRI JOSE K. MANI:

Will the Minister of POWER be pleased to state:

- (a) whether majority of hydro power plants in the State of Kerala, which all together account for about 50 per cent of the total power generated in the State, have crossed their useful life and are running without renovation and modernization, if so, the details thereof;
- (b) whether the Kerala State Electricity Board has sought more funds from the Central Electricity Regulatory Commission to cover for the increased operation and maintenance costs of the hydro power plants; and
- (c) if so, the details thereof and the reaction of the Commission thereto?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a): The list of hydro power plants with station capacity of greater than 25 MW which have crossed their useful life and are running after Renovation and Modernization (R&M) is given below:

SI. No.	Name of Project	Capacity (MW)	Category	Year of Completion of R&M works
1.	Pallivasal	37.5	Renovation Modernisation & Life Extension (RM&LE)	2002-03
2.	Sengula	48	RM&LE	2002-03
3.	Panniar	30	RM&LE	2002-03
4.	Neriamangalam	70	Renovation Modernisation Uprating & Life Extension (RMU&LE)	2006-07
5.	Sabarigiri	300	RM&U	2014-15
6.	Poringalkuthu	32	RMU&LE	2015-16

R&M works are in progress in the Idukki Stage-I Units and Sholayar HEP. Tender for R&M of Kuttiyadi HEP is already floated. Idukki Stage-II is planned (scheduled for R&M during 2022-27).

(b) & (c): Kerala State Electricity Board Ltd. & Kerala State Electricity Regulatory Commission have not sought any funds from Central Electricity Regulatory Commission (CERC) to cover for the increased operation & maintenance costs of the Hydro Power Plants.
